

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

**BENCH-II**

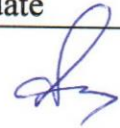
**CA No. 867/KB/2018  
T.P No. 120/KB/2017**

**Present: Hon'ble Member, Shri M.B. Gosavi (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 5<sup>th</sup> OCTOBER, 2018, 10:30 A.M**

Name of the Company		RKP Consultants Pvt. Ltd. & Anr.	
Under Section		230-232	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. CA SHASHI RAJWA PETITIONER



**ORDER**

Ld. Pr.CA appears for the petitioner. Perused records.

Heard. Reserved for Order.



(M.B.Gosavi)  
Member(J)